

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-07-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	CRI BAIL APPLN/100558/2020	Pankaj Mandal Applicant V/s The State of Maharashtra - Nagpada Police Station	Hearing	
02	ABA/100600/2020	STATE GOVERNMENT- Wadala T T Police Station Vs Ajay Ravi Devendra	Hearing	
03	BAIL APPL POCSO/100690/2020	The State- Mahim Police Station - Respondent Vs Shahanwaz Aslam Khan - Applicant	Hearing	
4	BAIL APPL POCSO/100693/2020	The State of Devnar Police Station - Respondent Vs Vasim Mohamad Asrar Kureshi - Applicant	Hearing	
5	BAIL APPL POCSO/100244/2020	Imran Ali Ali Hasan Shaha Vs The State- Shivaji Nagar Police Station	Hearing	
6	POCSO SPL CASE/1000435/2018	The State of Shahu Nagar Police Station Vs Jastinraj Josef Jonh	Say	
7	POCSO SPL CASE/1000501/2018	The State of RAK Road Police Station	Say	

		VsNavnath Danyu Jadhav		
8	POCSO MA/100568/2020 in POCSO Case 329/2014	Suraj Krushnalal Tiwari Vs The State Wadala T.T P.S	Say	
9	MA in POCSO case 116/2020	The State- V.P. Marg Police Station Vs Bablu Dukha Mukhiya	Say	
10	CRI BAIL APPLN/101591/2020	Vinayak Eknath Zhalte and Others - Applicants.Vs State - R.A.K.Marg Police Station - Respondent.	Hearing	
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